

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**



O.A. No. 3619/2019

New Delhi, this the 20th day of December, 2019

Hon'ble Mr. A.K. Bishnoi, Member (A)

Rajendra Baboo, age about 60+ years, Group 'C'
 S/o Late Sh. Ved Prakash,
 Retired Divisional Cashier,
 From Northern Railway,
 Head Quarter office, Baroda House,
 New Delhi and
 R/o H. No. G-67, Sector-9, GDA Colony,
 Vijay Nagar, Ghaziabad, UP. -Applicant

(through Sh. Gaya Prasad)

Versus

Union of India, through

1. The General Manager
 Northern Railway, Head Quarter office,
 Baroda House, New Delhi.
2. The Principal Finance Manager,
 Northern Railway, Head Quarter office,
 Baroda House, New Delhi.
3. The Dy. Chief Account Officer/Cash and Pay,
 Northern Railway, Multi Story Building,
 New Delhi. -Respondents



ORDER (Oral)

Heard learned counsel for the applicant.

2. The present OA has been filed by the applicant seeking the following reliefs:

- “i) to dispose of the O.A. with the direction to the respondents to release the DCRG amount of Rs.12,56,640/- of retiral dues of the applicant immediately alongwith compounded interest @ 18% p.a. from the due date i.e. 01.07.2019 to till the date of payment/realization.
- ii) to pass any other relief which this Hon’ble Tribunal deem fits and proper may also be granted to the applicant.”

3. Sh. Gaya Prasad, learned counsel appeared for the applicant and submitted that the applicant has submitted a representation dated 10.07.2019 (Annexure A-1) to the respondents. He further submits that the applicant would be satisfied if a direction is issued to the respondents to decide upon the representation in a time bound manner.

4. Based on the submissions made by the learned counsel for the applicant, the OA is disposed at the admission stage itself without going into the merits of the case with a direction to the respondents to decide upon the representation dated 10.07.2019 submitted by the applicant and pass a reasoned and



speaking order, in accordance with law, within two months from the date of receipt of a certified copy of this order. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

/ns/